

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1320  
ANSWERED ON:08.03.2007  
INCIDENT OF FIRE IN GODAAN EXPRESS  
Patle Shri Shishupal Natthu

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways are aware of the incident of fire in Godaan Express;
- (b) if so, the details thereof alongwith loss of lives and properties therein;
- (c) whether any inquiry has been conducted to ascertain the reasons of fire;
- (d) if so, the outcome thereof and the action taken thereon; and
- (e) the details of such incidents occurred during 2006-07 alongwith loss of lives and properties therein, incident-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R.VELU)

(a) Yes, Sir.

(b) On 01.02.2007 at 20.10 hours, some antisocial elements set fire in 1055 Down (Godaan Express) resulting in complete damage of two coaches and partially damaging two other coaches. The total loss of railway property is estimated to be approximately Rupees 23.7 lakhs according to the Chief Safety Officer /North Eastern Railway / Goarkhpur. No loss of life has been reported in this incident.

(c) & (d) Government Railway Police, Azamgarh has registered a case vide Crime No. 2/07, Under Section 436 Indian Penal Code, Under Section 3 / 4 Lok Sampatti Vinash Nivaran Adhiniyam and Under Section 151 Railway Act on 02.02.07 against unknown and the case is under investigation.

(e) Statement enclosed as Appendix -I